### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1406 TO BE ANSWERED ON 4<sup>TH</sup> MARCH, 2016

#### UNNECESSARY TESTS FOR PATIENTS

#### 1406. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware of doctors prescribing unnecessary tests for the patients and earning commission from the pathological labs and diagnostic centres;
- (b) if so, the number of such cases noticed and the action taken by the Government thereon;
- (c) whether the Government has taken note of the AIIMS professors raising this issue; and
- (d) if so, the measures taken/being taken by the Government in this regard?

# ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d): Since Health is a State subject, no such information is maintained Centrally. It is the responsibility of the respective State Government/ Union Territories to take action against such doctors prescribing unnecessary tests for earning commission from the pathological labs, etc. In so far as the three Central Government Hospitals in Delhi viz. Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College & Associated Hospitals are concerned, no incidence of doctors prescribing unnecessary test and earning commission is reported during the recent past.

. . . . . . . . . . . . .